

meetings with the State tourist officials this month when schemes will be finalised for tourism development in the Central and State Sectors.

### Civil Supply Corporation for Delhi

2511. SHRI KRISHNA PRATAP SINGH: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the proposed Civil Supply Corporation for Delhi has since been formed;

(b) if so, the composition of the Corporation;

(c) what are the items which have been entrusted to the Corporation; and what other items proposed to be handed over to the Corporation; and

(d) in case the Corporation has not yet started functioning, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY)

(a) to (d) The Delhi State Civil Supplies Corporation has been incorporated as a Company under the Companies Act, 1956 on 14-11-80. The Lt. Governor has the powers to nominate the Board of Directors of the Corporation. He has nominated the following Board of Directors:

- |                             |                   |
|-----------------------------|-------------------|
| 1. Chief Secretary          | Chairman          |
| 2. Commissioner (F & S)     | Managing Director |
| 3. Development Commissioner | Director          |
| 4. Finance Secretary        | Director          |
| 5. Managing Director DSIDC  | Director          |

According to the Memorandum and the Articles of Association the following are the main objects of the Corporation:—

1. to engage in, promote, develop, improve, counsel finance production, purchase, procurement, pro-

cessing, movement, transport, import, export, distribution and sale of food-stuffs, cement, coal, timber, building materials, beverages, pharmaceuticals, petroleum products, and other essential and consumable commodities;

2. to provide assistance by way of capital, credit resources technical and managerial services and advice etc., to promote the objects for which the company has been established.

### Stock of Pulses and Oil Seeds

2512. SHRIMATI KRISHNA SAHI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government have built up sufficient stock of pulses and oil seeds to avoid sudden rise in prices of these commodities during the current year?

(b) whether Government will disclose its stock of these commodities to avoid speculation etc; and

(c) what are the prospects of production of pulses and oil seeds during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a): The Union Government does not have stocks of pulses and oil seeds.

(b) Does not arise.

(c) Preliminary assessment of *Kharif* and *rabi* crops of pulses and oil seeds is indicative of much better prospects during the current year.

### Fixing of seniority in trade fair Authority of India

2513. SHRI CHATURBHUIJ: Will the Minister of COMMERCE be pleased to refer to the reply given